

	1	2
51	Mangolia	8757
52	Muscat	25117
53	Mexico	751001
54	Nepal	89124
55	Newzealand	7700356
56	Nigeria	28713
57	North Vietnam	66352
58	Norway	11152435
59	Panama	21777
60	Pakistan	77636
61	Philippines	1241167
62	Poland	1700
63	Portugal	3528
64	Rusanda Urundi	48568
65	Saudi Arabia	5043187
66	Singapore	628513
67	Somalia	57028
68	South Africa	598384
69	Spain	24206527
70	Sweden	25390159
71	Switzerland	60973839
72	Sri Lanka	7035
73	Syria	48339
74	Thailand	376050
75	Turkey	104031
76	Tanzania	15704
77	Uganda	180583
78	United Kingdom	103824182
79	U.S.S.R.	4535
80	U.S.A.	285493677
81	Venczucla	71070
82	West Indies	338064

	1	2
83	West Germany	448657858
84	U.A.E.	877222
	Other Countries	3784399
TOTAL AMOUNT		1823502305

Migration of persons from Ranchi Distt. (Bihar) to other states

612. SHRI N. E. HORO: Will the Minister of HOME AFFAIRS be pleased to state:

(a) the number of persons (male and female) of Ranchi district in Bihar that have migrated to other States since 1977-78;

(b) the main reasons for migration; and

(c) whether it is a fact that during the period January, July, 1982, as many as 2,500 persons have migrated out of Ranchi district to distant States like Punjab, Haryana, Uttar Pradesh and Rajasthan?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI NIHAR RANJAN LASKAR): (a) The information is not available.

(b) In view of (a) above, the question does not arise.

(c) Government have no information.

Authority for identification of foreigners and election in Assam

613. SHRI SUBHASH CHANDRA BOSE ALLURI: Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether it is a fact that Government propose to set up an authority for identification of foreigners in Assam and to hold election before March, 1983; and